

Safe Air Travel Scheme

248 SHRI SATYA DEO SINGH : Will the Minister of CIVIL AVIATION be pleased to state :

(a) whether there is any scheme under consideration of the Government to make air travel safe; and

(b) if so, the details thereof?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C M IBRAHIM) (a) and (b) Though no particular scheme is under consideration at present, steps such as implementation of recommendations emanating from investigation of Aircraft accidents and hazardous incidents, monitoring of flight recorders, issuance of Civil Aviation Requirements (CAR), safety audit of operators, conducting safety seminars/ meetings, inspection of aerodromes are continuously taken to ensure safe air travel by the passengers.

Non-Governmental Organisations

249 SHRI NITISH KUMAR
PROF. PREM SINGH CHANDUMAJRA

Will the Minister of WELFARE be pleased to state

(a) whether the Government have contemplated the role of non-Governmental Organisations engaged in social welfare activities.

(b) if so, the details thereof.

(c) the total number of registered non-Governmental Organisations engaged in the social welfare projects funded by the Government.

(d) whether the Government have also assessed from time to time the social welfare projects being undertaken by these organisations.

(e) if so, the procedure adopted in this regard, and

(f) the number of these organisations in percentage whose functioning was found satisfactory?

THE MINISTER OF WELFARE (SHRI BALWANT SINGH RAMOOWALIA) (a) and (b) Yes Sir. The role of voluntary organisations as recognised by the Government is having crucial importance in the context of national reconstruction and nation-building. More so, their role and involvement is quite essential to achieve the mandate of welfare State like India. The Government feels that good voluntary organisations must not only be liberally assisted in financial terms but also be consciously built up

(c) 1605.

(d) to (f). Social welfare projects being undertaken by these organisations are assessed and monitored by the concerned State Govts./UTs and assessment report is sent to the Govt. of India. Some times the Government of India Officials do the inspection of these organisations. Financial assistance is sanctioned by Government of India on satisfactory assessment of their work as reported by State Government. Government of India assist only those organisations whose work is satisfactory.

[English]

Hostels for SCs/STs Students

250 SHRI KESHAB MAHANTA Will the Minister of WELFARE be pleased to state :

(a) the number of hostels for Scheduled Caste-Scheduled Tribe students functioning in the country State/UT-wise

(b) whether these hostels are adequate keeping in view the ever-increasing number of such students.

(c) if not whether the Government propose to set up more hostels in the country and

(d) if so, the details thereof alongwith the locations State/UT wise?

THE MINISTER OF WELFARE (SHRI BALWANT SINGH RAMOOWALIA) (a) A statement showing the number of hostels for scheduled Caste-Scheduled Tribe students functioning in the country State/UT-wise is attached

(b) No, Sir

(c) The Centrally Sponsored Schemes of Construction of hostels for SC ST Boys & Girls are continuing schemes. Under the schemes additional hostels are sanctioned to the State Govts./UT Adms. every year.

(d) During 1996-97 the budget provisions under the schemes are as follows -

	Rs. in Crores
(i) Construction of SC Boys hostel	10.00
(ii) Construction of SC Girls hostel	7.00
(iii) Construction of ST Boys hostel	3.50
(iv) Construction of ST Girls hostel	3.50

The Central assistance is given to the State Govts./UT Adms. according to the schematic pattern